

23.10.201 (17)

Neither the applicant is present nor his Counsel. Respondents by Shri V.D. Vadavkar for Shri M.I. Sethna.

The matter was taken out from sine-die list and the first date fixed thereafter was 15.6.201. Thereafter, the case came for hearing on 11.7.201, 19.7.201, 1.8.201, 14.8.201, 21.8.201, 25.9.201. The applicant did not care to appear on the said dates. OA dismissed for want of prosecution. No order as to costs.

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mj. (Smt. S. Shastri)
MLA

P. (S. H. Jain)
MLD

Order/Judgement despatched
to Applicant/Respondent (s)
on 9/11/01